COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL NO. 191 OF 2016

Dated: 21st July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

TANGEDCO Represented by CE/GTS Appellant (s)

Versus

Tamil Nadu Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

ORDER

Learned counsel for the appellant states that he has instructions to withdraw the appeal. The appeal is allowed to be withdrawn and is dismissed as such.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/mk